

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 120, 122, 134, 136, 141 and 146 of 2013**

**Dated : 7<sup>th</sup> August, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. V.J. Talwar, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**NTPC Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s):** Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
**Counsel for the Respondent(s):** Mr. Pradeep Misra for R.2  
(in Appeal Nos. 122, 134, 136, 146/13 &  
for R.10 (in Appeal No. 141/13))

**ORDER**

The affidavit of service has been filed by the learned counsel for the Appellant in all these Appeals to show that all the Respondents have been served.

Mr. Pradeep Misra, the learned counsel submits that he has already filed his Vakalatnama on behalf of Respondent No.2 in Appeal Nos. 122, 134, 136, 141 & 146 of 2013.

Post the matters for hearing on **10.09.2013.**

**(Justice Surendra Kumar) (V.J. Talwar) (Rakesh Nath) (Justice M. Karpaga Vinayagam)**  
**Judicial Member      Technical Member      Technical Member      Chairperson**